

(b) to (d) Reports received by the Government indicate that one Shri Hans Raj Sharma, along with one Mrs. Chibb and her two minor children were intercepted at London's Heathrow airport by the officers of Her Majesty's Customs on 30.5.1984 on their arrival from Delhi by British Airways flight No. 146. 4.5 Kgs. of heroin was found in the suitcase belonging to Hans Raj Sharma. Shri Babu Lal Gupta, a diplomatic officer of the High Commission of India at London had gone to the airport to receive Mrs. Chibb and her children. Shri Gupta was questioned by the Customs officers. The case against Shri Hans Raj Sharma is under investigation. In the interests of effective investigation, it will not be expedient to disclose further details at this stage.

(e) Does not arise.

Factories Functioning in the Readymade Garments Industry

4689. SHRI SATISH AGARWAL :
SHRI R.P. SARANGI :

Will the Minister of COMMERCE be pleased to state :

(a) the number of factories functioning in the readymade garments industry all over the country and the annual production, sale and employment of this industry in India ;

(b) the number of cottage small scale garment industries functioning in each States/Union Territory along-with the annual production, sale and employment data in respect of each State/Union Territory ;

(c) the share of the total production of this industry in each State/Union Territory exported and the share of the national production exported ; and

(d) whether Government are aware of any studies or reports that throw

light on the functioning of this industry, if so, details thereof alongwith the reports ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) :
(a) to (c) The required information is not maintained.

(d) No comprehensive report on the garment industry has come to the notice of Government.

"Window Dressing" by Acceptance of Hot Money by Nationalised Banks

4690. SHRI H.N. BAHUGUNA :
Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to the problems created by "Window Dressing" by acceptance of hot money by the Nationalised Banks, (Economics Times dated 27 June, 1984) ; and

(b) the corrective steps Government have taken to prevent the banks from these undesirable activities ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) The Government and Reserve Bank of India have been aware of problems that arise due to attempts by some banks to artificially bolster up their deposits at the end of the year. The Chief Executives of the banks have been advised to ensure that their staff do not adopt undesirable practices to inflate their deposits for the sake of dressing up the Balance Sheet. To discourage this tendency, they have also been advised to use, for the sake of comparison, figures of average weekly deposits rather than deposits on particular dates. Reserve Bank of India also examine the deposit portfolio of the banks during the course of inspection and instances of window dressing, if any are pointed out for corrective/preventive action.